F.No. 2/5/2001-C.L.V
Government of India
Ministry of Finance and Company Affairs
Department of Company Affairs

5th Floor, 'A' Sing Shastri Bhavan,
Dr. R.P. Road, New Delhi-110001.
Dated the 14th of January, 2003

To

All Regional Directors,
All Registrar of Companies

Sub: Disqualification of Directors under Section 274(1)(g) of the
Companies Act, 1956 – Clarification.

Sir,

In continuation of this Department’s Circular No.8/2002 dated 22nd
March, 2002, it is hereby clarified that default of privately placed
bonds/debentures/debt instruments by public financial institutions will not be
considered as default to disqualify directors u/s 274(1)(g) of the Companies
Act of 1956.

Yours faithfully,

(E. Selvaraj)
Joint Director (T)
Copy of the Circular for Information to:-

1. PS to M(F&CA)
2. PS to MOS(F&CA)
3. Sr. PPS to Secretary (DCA)
4. PS to JS(M)
5. PS to JS(B)
6. All other Officers and Sections in the Deptt.
7. All Official Liquidators
8. The Secretary, Company Law Board
9. The Secretary, MRTP Commission, New Delhi.
10. The DGIR, New Delhi.
11. NIC, DCA with the request that this Circular may please be placed at the DCA’s Web-page.
12. The Editor, 'Company News & Notes', R&S Division.
13. Library.
14. Secretary, ICAI/ICWAI/ICSI
15. Deptt. of Economic Affairs (Banking Division), "Jeevan Deep" Parliament Street, New Delhi.
16. Deptt. of Economic Affairs, North Block, New Delhi (Shri Shashank Saksea, Joint Director, Investment Division).
17. Department of Industrial Policy & Promotion (IP Section), Udyog Bhawan, New Delhi.
18. SEBI, Mittal Court, B Wing, 224 Nariman Point, Mumbai-400 021.
19. RBI Central Office, Mumbai.
21. Standing Conference of Public Enterprises, SCOPE Complex, 7 Lodi Road, New Delhi-110 003.
22. Director, Indian Investment Centre, D/o Economic Affairs, Jeevan Vihar, Sansad Marg, New Delhi-1.
23. All Chambers of Commerce & Industry (As per Standard Despatch List)
24. Editors, Journals of ICAI, ICWAI, ICSI.
26. Editor, Corporate Courier, C-163, Shastri Nagar, Jodhpur-342003
27. Editor, Bombay Chartered Accountants Society, Church Gate Mansion, 'A' Road, Church Gate, Bombay-400 020.
28. Institute of Corporate Directors of India, 38, 1st Floor, Jaora Compound, Jethwa Chambers, Indore-452001. (MP)

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(E. Selvaraj)
Joint Director (T)